

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1422
ANSWERED ON:30.11.2006
NEW RAIL LINE IN KERALA
Satheedevi Smt. P.

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railway Ministry has sanctioned any new proposal for construction of new Railway lines providing inter-State travelling facilities to Kerala and neighbouring States;
- (b) if so, the details thereof and the funds allocated by the Railways to start the work of proposed Thalassery Mysore Railway line;
- (c) the nature of the construction of IRCTC;
- (d) whether the Railways have any control on its functions; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU)

(a): No, Sir.

(b) : Does not arise.

(c) to (e): Indian Railway Catering & Tourism Corporation (IRCTC) is a company registered under Company's Act 1956. 100% shares of the company are owned by the Ministry of Railways. The company is managed by the Board of Directors. Control of Railways on the functioning of IRCTC is as per Government instructions for the functioning of any Public Sector Units.